

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.4198
TO BE ANSWERED ON 21.03.2018

REHABILITATION POLICY FOR MIGRANTS

4198. SHRI BAIJAYANT JAY PANDA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has any plan to formulate a rehabilitation policy for migrants returning to India so as to enable them to find employment commensurate with their skills;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any plans to formulate a policy of assistance to migrant workers who are forced to return to India due to situations such as war, outbreak of disease, etc. in the countries where they worked; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(GEN. (DR) V.K. SINGH (RETD))

(a) to (d) The Government has accorded the highest priority to the welfare and safety of Indian nationals abroad. At the same time, the responsibility of rehabilitation of returning migrants in India rests mainly with the State governments. The Government stands ready to work closely with them in this regard. The Government has been sensitizing the State governments from time to time to generate awareness among the returning migrants about the resettlement, rehabilitation and financial support schemes available with the State governments. In addition, the returnees can also avail various schemes of the central government.
